

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt.2)/ 1472 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Special Judge, CBI, Assam,
Additional Court No. 1,
Chandmari, Guwahati .

Dated Guwahati, the 16 March, 2022

Sub:- **Station leave permission .**

Ref:- Your letter No. SPL/CBI-I/Esstt/IV/21-2012/187-190, dtd. 14.03.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 17.03.2022 till the evening of 20.03.2022**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati and in his absence the Special Judge, CBI, Assam, Addl. Court No. 3, Chandmari, Guwahati would remain in-charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt.2)/1290-1291-1292/A, dated 16-03-2022

- Copy to:
1. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati .
 2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati .
 3. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

16/3/22